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Title:Introduction of the Rural Electrification Bill, 2007.

SHRI RAMDAS ATHAWALE (PANDHARPUR): I beg to move for leave to introduce a Bill to provide for the establishment of a Rural Electrification Authority to ensure uninterrupted electricity supply to farmers for their agricultural activities and at least one single point light connection to every household in rural areas and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a Rural Electrification Authority to ensure uninterrupted electricity supply to farmers for their agricultural activities and at least one single point light connection to every household in rural areas and for matters connected therewith."

The motion was adopted.

SHRI RAMDAS ATHAWALE : I introduce** the Bill.[\[r53\]](#)

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** Introduced with the Recommendation of the President